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Title: Issue regarding violation of privilege rights of a Member of
Parliament

SHRI JAYADEV GALLA (GUNTUR): Sir, my human rights and my democratic rights have been violated. ...(*Interruptions*) On 20th of January, there was a ‘Chalo Assembly’ call given by the Amaravati Joint Action Committee on the day the Andhra Pradesh Assembly was in session to take up two controversial Bills – one was to repeal the CRDA Act and the second was to provide for three Capitals for Andhra Pradesh. ...(*Interruptions*) Sir, 29,000 farmers from Amaravati who had given up 34,000 acres of land had been protesting for more than a month. Though they were protesting for more than a month, when the Assembly was in session, neither the Chief Minister nor any Minister nor any MLA had visited them. Since no public representative was visiting them, the farmers decided to go to the Assembly hoping that maybe there the people will listen to them. ...(*Interruptions*)

Sir, Amaravati falls in my Constituency. All the farmers who have been protesting for more than 45 days are my constituents. ... (*Interruptions*) They are my voters. They voted me to power. So, I have to support them. When they are protesting, it is my duty as a public representative to support them. So, I also participated in the ‘Chalo Assembly’. ...(*Interruptions*) I was going there with farmers, women, children, elderly people. If our intention was to create violence, why

would we go in that way, Sir. We went empty handed, with women and children. ...(*Interruptions*)

Sir, when we reached the Assembly, they started a lathi charge which was led by the SPs. There are two SPs there – SP Rural and the OCTOPUS SP. Those two led the attack, Sir. ...(*Interruptions*) They hurt me and for 15 hours they took me around, Sir.

HON. SPEAKER: Shri T.R. Baalu Ji. Shri A Raja Ji. No. Shri N.K. Premachandran Ji.

... (*Interruptions*)